

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.S.P. No. 818/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 25.01.2018

NAME OF THE PARTIES: M/s. Kamats Club Pvt. Ltd.

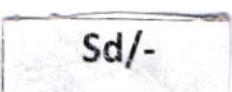
SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and 230 to 232 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
28	Adv. Rubina Khan i/b Fortis India Law	Advocate for Applicant	

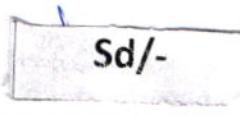
ORDER

CSP No.811/230-232/NCLT/MB/MAH/2017  
CSP No.812/230-232/NCLT/MB/MAH/2017  
CSP No.813/230-232/NCLT/MB/MAH/2017  
CSP No.814/230-232/NCLT/MB/MAH/2017  
CSP No.815/230-232/NCLT/MB/MAH/2017  
CSP No.816/230-232/NCLT/MB/MAH/2017  
CSP No.817/230-232/NCLT/MB/MAH/2017  
CSP No.818/230-232/NCLT/MB/MAH/2017  
CSP No.819/230-232/NCLT/MB/MAH/2017  
CSP No.820/230-232/NCLT/MB/MAH/2017

The Company Petitions allowed.

Sd/-

V. NALLASENAPATHY  
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR  
Member (Judicial)